# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

## STARRED QUESTION NO. 368 TO BE ANSWERED ON JULY 18, 2019

#### SHELTER FOR URBAN HOMELESS

NO. 368. SHRI SELVAM. G:
DR. AMOL RAMSING KOLHE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government provides funds to the States/UTs, particularly Tamil Nadu under the scheme "Shelter for Urban Homeless" and if so, the details thereof indicating the funds sanctioned/ released, shelters completed, proposals received along with their status during each of the last three years and the current year, State/UT-wise;
- (b) the targets fixed and achievements made thereunder during the said period;
- (c) whether the Government has undertaken mapping of homeless concentration zones in cities and if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (d) whether all major cities in all States/UTs with a population of more than five lakh have to be provided with night shelters in a ratio of one night shelter per lakh of population equipped with basic facilities and if so, the details thereof indicating the names of States/UTs which have implemented the said order; and
- (e) the other steps taken by the Government to provide shelter to all the urban homeless in a time bound manner?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to(e): A statement is laid on the Table of the House.

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#### **STATEMENT**

STATEMENT REFERRED TO IN REPLY PARTS (a)to(e) OF THE LOK SABHA STARRED QUESTION NO. \*368 FOR ANSWER ON 18.07.2019 REGARDING SHELTER FOR URBAN HOMELESS

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(a)&(b): It is the primary responsibility of Governments of the States Union Territories to provide shelter for the urban homeless. order to complement the However, in efforts States/UTs, Ministry of Housing & **Affairs** Urban is administering a scheme 'Shelter for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs.lt focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

Under DAY-NULM funds are allocated to States/UTs including Tamil Nadu in a consolidated manner, out of which appropriate amount is apportioned by States/UTs for Shelter for Urban Homeless (SUH), as per their requirements. During FY 2016-17 to 2019-20, a total of Rs. 1450.56 crore was released to States/UTs. The Year-wise and State-wise information is at Annexure-I.

TheState level Project Sanctioning Committee (PSC) is competent to consider and approve proposals for construction, refurbishment and sanctionappropriate operations & management (O&M) cost for shelters.

As reported by States/UTs, during the period, 992 shelters have been sanctioned, out of which, 862 shelters are operational. Remaining are in various stages of construction/refurbishment. The Year-wise and State-wise information of shelters sanctioned and operational is at Annexure-II.

- (c): It is the responsibility of concerned States/UTs to map the concentration areas of urban homeless. The guidelines of SUH provide for conducting a systematic third party survey by urban local bodiesso as to assess accurately the need for shelters at suitable locations.
- (d): The Operational Guidelines for SUH provide that for every one lakh urban population, under the scheme, provision should be made for permanent shelters for a minimum of one hundred persons. Depending upon local conditions, each shelter should preferably cater to 50 or more persons. In exceptional situations, shelters with lesser capacity could also be approved.
- (e): Ministry of Housing and Urban Affairs has taken various otherinitiatives for providing shelters to the urban homeless which include;
  - Extending the implementation of SUH to all district headquarter towns and other towns with population of one lakh or more,
  - Allowing States/UTs to take buildings on rent for running shelters, as an interim arrangement,
  - Uploading details of shelters across the country on DAY-NULM portal,
  - Directing the States/UTs to maintain funds for SUH component in a separate head of account and install CCTV camera in shelters to address security issues,
  - Geo-tagging of shelters,
  - Linking the shelters with colleges/educational institutions, so that the student volunteers can engage with the residents of the shelters to give them a sense of belonging, and
  - Making shelters barrier free for the physically challenged shelter residents.

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### ANNEXURE-I REFFERED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 368 FOR ANSWER ON 18.07.2019

### Year-wise and State-wise details of fund released under DAY-NULM Rs. in Crore

SI.	State/UT	fund released						
No		2016-17	2017-18	2018-19	2019-20	Total		
1	Andhra Pradesh	56.30	36.31	30.20	33.38	156.19		
2	Arunachal Pradesh	1.43	6.22	3.66	1.91	13.22		
3	Assam	0.00	13.00	0.00	0.00	13		
4	Bihar	22.38	0.00	42.52	0.00	64.9		
5	Chhattisgarh	13.46	34.56	21.15	0.00	69.17		
6	Goa	0.23	2.08	4.85	0.00	7.16		
7	Gujarat	0.00	0.00	30.94	0.00	30.94		
8	Haryana	0.00	0.00	0.00	26.38	26.38		
9	Himachal Pradesh	3.56	8.05	1.69	0.00	13.3		
10	Jammu & Kashmir	0.00	1.89	3.23	0.00	5.12		
11	Jharkhand	15.36	44.89	11.24	0.00	71.49		
12	Karnataka	0.00	23.08	0.00	0.00	23.08		
13	Kerala	0.00	25.19	18.60	13.48	57.27		
14	Madhya Pradesh	28.80	41.75	21.60	38.18	130.33		
15	Maharashtra	0.00	0.00	0.00	0.00	0		
16	Manipur	0.00	0.00	0.00	0.00	0		
17	Meghalaya	0.00	0.00	0.00	0.00	0		
18	Mizoram	20.93	12.73	6.82	4.21	44.69		
19	Nagaland	8.45	10.87	3.43	2.88	25.63		
20	Odisha	6.56	17.05	16.24	12.71	52.56		
21	Punjab	0.00	10.07	0.00	0.00	10.07		
22	Rajasthan	7.92	28.51	31.10	0.00	67.53		
23	Sikkim	0.97	2.31	1.12	0.00	4.4		
24	Tamil Nadu	58.45	78.85	68.53	0.00	205.83		
25	Telangana	4.70	32.49	15.56	0.00	52.75		
26	Tripura	0.00	8.93	6.33	0.00	15.26		
27	Uttar Pradesh	22.66	71.95	53.38	31.14	179.13		
28	Uttarakhand	5.38	8.00	7.75	0.00	21.13		
29	West Bengal	8.31	32.96	35.94	0.00	77.21		
30	A & N Islands	1.06	0.00	0.00	0.00	1.06		
31	Chandigarh	0.00	1.99	1.82	0.00	3.81		
32	D & N Haveli	0.00	0.00	0.00	0.00	0		
33	Daman & Diu	0.00	0.00	0.17	0.00	0.17		
34	Delhi	0.00	0.00	0.00	0.00	0		
35	Puducherry	2.79	2.97	1.97	0.00	7.73		
	Total	289.71	556.73	439.85	164.27	1450.56		

#### ANNEXURE-II REFFERED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 368 FOR ANSWER ON 18.07.2019

#### Year-wise and State/UT-wise details of shelters sanctioned and operational under DAY-NULM

S.N	State/UT	ate/UT FY 2016-17		FY 2017-18		FY 2018-19		FY 2019-20		Cumulative (From FY 2016-17 to FY 2019-20)	
		Sanctione	Operation	Sanction	Operatio	Sanction	Operati	Sanctio	Operati	Sanctioned	Operationa
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1	Andaman &	0	0	0	0	0	0	0	0	0	0
	Nicobar Islands										
2	Andhra Pradesh	24	10	24	10	15	26	0	0	63	46
3	Assam	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	18	0	22	1	0	1	40
5	Chandigarh	0	0	0	0	0	0	0	0	0	0
6	Chhattisgarh	6	6	34	6	4	9	0	0	44	21
7	Goa	0	0	0	0	0	0	0	0	0	0
8	Gujarat	0	0	17	11	64	25	0	0	81	36
9	Haryana	0	0	0	0	60	15	0	0	60	15
10	Himachal Pradesh	3	1	0	0	0	0	0	0	3	1
11	J& K	3	0	0	0	0	0	0	0	3	0
12	Jharkhand	10	0	0	0	72	78	26	0	108	78
13	Karnataka	1	7	13	9	12	3	0	0	26	19
14	Kerala	7	7	0	8	16	1	0	0	23	16
15	Madhya Pradesh	0	13	0	10	0	2	0	0	0	25
16	Maharashtra	11	0	32	18	30	37	0	0	73	55
17	Manipur	0	0	0	0	0	0	0	0	0	0
18	Meghalaya	0	0	0	0	0	0	0	0	0	0
19	Mizoram	24	24	2	1	0	5	0	0	26	30
20	Nagaland	0	0	0	0	2	1	0	0	2	1
21	NCT of Delhi	0	177*	15	13	0	0	0	0	15	190*

22	Odisha	16	19	8	4	0	6	0	0	24	29
23	Puducherry	0	0	0	0	2	1	0	0	2	1
24	Punjab	4	11	7	5	8	0	0	0	19	16
25	Rajasthan	53	34	68	37	17	15	0	0	138	86
26	Sikkim	0	0	0	0	0	0	0	0	0	0
27	Tamil Nadu	46	46	43	11	58	0	0	0	147	57
28	Telangana	0	0	0	0	8	0	0	0	8	0
29	Tripura	0	0	5	0	0	0	0	0	5	0
30	Uttar Pradesh	10	5	34	45	26	27	0	0	70	77
31	Uttarakhand	2	6	0	3	0	0	0	0	2	9
32	West Bengal	15	1	10	6	24	7	0	0	49	14
	Total	235	367	312	215	418	280	27	0	992	862

<sup>\*</sup>The convergence of 83 permanent shelters and 116 porta cabins of NCT of Delhi with DAY-NULM had been approved. However, as per information available, presently there are only 190 operational shelters out of which, 13 shelters have been extended DAY-NULM funds and remaining are being maintained by Delhi Urban Shelter Improvement Board (DUSIB).